NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 05/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company Under Section		Axis Nirman & Industries Ltd. & Anr-Vs-Hotel Birsa Pvt.Ltd. & Ors. 241/242		
1. 2. 3. 4.	SHAUNAL BINAY Anirban (Prithwivay Source gh Scham Ser Snehashis	Ray, Adv. Sinha, Adv. Prosh, Adv.	W. for Petitioners W. for Setitoaer. Por the Resp. No. 4	19/11/19 3/11/20
2.1	REEPO RATITA	PARAN RISHWAR P MALLICIL, A	mirka, Adug n, Adug elv	A Strain
	1. SUBH. 2. ASIF	ANKAR MAG, HUSSAIN	3 R-1	

Ld. Counsel for the petitioners and the respondent nos. 1, 4 and 7 are present.

This I.A.No. 491/KB/2017 has been filed by the respondent no. 4 in the main petition. Reply may be filed within 2 weeks with a copy in advance to the opposite party and thereafter rejoinder, if any, may be filed within 2 weeks with a copy in advance to the opposite parties.

Ld. Counsel appearing on behalf of R-7 made a request that R-4 may be directed to serve a copy of the application. R-4 may serve a copy of the application to R-7. If R-7 wants to file any objection he may do so within 2 weeks.

List on 18/12/2017 along with the main company petition.

Elected broad wilks, 177

ATTER PROPER RESHORE, ATT

JULY MYLLEN, Add

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)